

The production of Formic Acid during the last three years was:

1982 . . . . .	463 MT
1983 . . . . .	125 MT
1984 . . . . .	546 MT

(d) and (e) The imports of Formic Acid, as available, during three years were:

	Quantity (Tonnes)
1980-81 . . . . .	2203
1981-82 . . . . .	1876
1982-83 . . . . .	1333

Formic Acid is included in Appendix 3 (limited permissible list) to the Import and Export Policy of 1984-85. Limited import is also allowed against replenishment licences as well as under flexibility available thereon to registered exporters and also under the flexibility provisions of the import policy applicable to automatic licences in respect of this item.

**Setting up of National Scientific and Medical Committee to study effects of toxic gas**

†881-D. SHRI DHULESHWAR MEENA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government propose to set up a national scientific and medical committee to study the effects of toxic gas leakage on life system; and

(b) if so, its composition and its terms of reference?

†Previously Unstarred Question No. 1184, transferred from the 28th March, 1985.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) A proposal to set up a national scientific and medical committee for a coordinated study on the effects of toxic gas leakage on life systems and to give authoritative opinion about appropriate steps that need to be taken on the medical and scientific level is being worked out. No decision has yet been taken in the matter.

12 NOON

## PAPERS LAID ON THE TABLE

**Report of the Law Commission of India on the Law of Citizenship.**

THE MINISTER OF LAW AND JUSTICE (SHRI ASOKE KUMAR SEN): Sir, I beg to lay on the Table a copy (in English and Hindi) of the One hundred and seventh Report of the Law Commission of India on the Law of Citizenship.

[Placed in the Library. See No. LT-629/85].

**Report and Accounts (1983-84) of the Hindustan Fertilizer Corporation Ltd., New Delhi and related papers**

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): Sir, I beg to lay on the Table:—

1. A copy each (in English and Hindi) of the following papers, under sub-

section (1) of section 619A of the Companies, 1956:—

(i) Sixth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) above.

[Placed in the Library. See No. LT-574/85 for I & II].

**Report and Accounts (1982-83) of the Bridge and Roof Company (India) Ltd., Calcutta and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): Sir, I beg to lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Annual Report and Accounts of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1982-83, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i)(a) above.

[Placed in the Library. See No. LT-575/85 for (i) and (ii)].

**Report and Accounts (1983-84) of the Petrofils Co-operative Ltd., New Delhi, and related papers**

SHRI NAWAL KISHORE SHARMA: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Tenth Annual Report and Accounts of the Petrofils Cooperative Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Cooperative Society.

[Placed in the Library. See No. LT-576/85 for (i) and (ii)].

**Report and Accounts (1983-84) of the Tannery and Footwear Corporation of India Ltd., Kanpur and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Fifteenth Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereof.

(b) Review by Government on the working of the Corporation.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i)(a) above.

[Placed in the Library. See No. LT-579/85 for (i) and (ii)].